

(a) whether the Export Credit Guarantee Corporation (E.C.G.C.) is functioning without a Chairman or Head of the Organisation; and

(b) if so, the reasons therefor?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) and (b). Consequent upon superannuation of Shri G. Asvathanarayan as CMD, ECGC on 31st October, 1993, Shri Ashok Jha, Joint Secretary in this Ministry and a part-time official Director on the ECGC Board representing this Ministry, had been appointed to hold additional charge of the post of CMD, ECGC with effect from 1st November, 1993 initially for 3 months which was subsequently extended upon 30th April, 1994 or till a regular successor joins the post, whichever is earlier. Action has already been initiated to fill up the said post on a regular basis.

Committee on Industrial Sickness and Corporate Restructuring

5525. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have examined the recommendations of the Committee on Industrial sickness and Corporate Restructuring;

(b) if so, the details thereof;

(c) the views expressed by the Board for Industrial and Financial Reconstruction, trade unions and others on the above recommendations.;

(d) whether the above views were also taken into consideration by the Government before finalisation of the recommendations of the Committee;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (f). The recommendations of the Committee on Industrial Sickness and Corporate Restructuring are under consideration of the Government. The views of various organisations received by Government would be taken into account while finalising the decisions on these recommendations.

Assistance to Exporters form U.S. EXIM Bank

5526. SHRI INDRAJIT GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether Indian exporters have been allowed to opt financial assistance from U.S. Exim Bank;

(b) if so, whether conditions for accepting such assistance have been worked out; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) The Export Import Bank of India (Exim Bank) has reported that it is in the process of setting up a Line of US\$ 15 million from Citibank, New York under the guarantee facility of US Exim Bank. In terms of this, funding will be extended directly by Citibank to Exim Banks for lending to Indian Companies. The credit will be guaranteed by US Exim Bank.